

[22 August, 2003]

RAJYA SABHA

(b) if so, whether Railways are considering to extend the operations on Delhi Circular Railway on the pattern of local trains in Mumbai?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA): (a) No, Sir.

(b) Does not arise.

Recruitment of staff in RPF

3280. SHRI AIMADUDDIN AHMAD KHAN (DURRU): Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have decided to recruit personnel for the purpose of cleaning up the passenger trains and for improving the safety records of the Railways and to increase the staff of Railway Protection Force;

(b) if so, the details in this regard;

(c) the budget allocation for this purpose;

(d) the details of staff that would be recruited from Rajasthan; and

(e) by when the whole process of recruitment would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA): (a) to (e) The information is being collected and will be laid on the Table of the House.

Mechanism to run Trains in fog

3281. SHRI VEER SINGH: Will the Minister of RAILWAYS be pleased to refer to answer to Unstarred Question 3837 given in Rajya Sabha on 25th April, 2003 and state:

(a) whether RDSO and Safety Commissioner have received the details of the mechanism in July, 2003, which has been indigenously developed;

(b) if so, the steps taken by RDSO to test run the mechanism and to call upon the inventor for further clarifications and explanation of diagram;

(c) in view of the crores of rupees being spent on safety measures, the reasons for delay being done by RDSO to get the mechanism installed at the earliest to avoid any untoward incident in future; and

(d) by when Railways plan to install the said mechanism after its successful run?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA): (a) to (d) RDSO has received some technical details from Sh. Surajdin Yadav. From the brief technical details submitted by the developer, apparently, it seems to be a mechanical arrangement with some fixtures fitted on/along the track and in the locomotive. However, as full technical details are not available, RDSO has sought further details and clarifications from Sh. Surajdin Yadav.

Irregular and unauthorised expenditure in Kolkata Metro Railway

3282. SHRI MANOJ BHATTACHARYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether instances have come to Government's notice regarding irregular and unauthorised expenditure in the Kolkata Metro Railway and of payment of huge amounts made to the Contractor, M/s ATSil for work which has not been carried out at all;

(b) if so, the details thereof;

(c) whether any representation has been received in this matter; and

(d) if so, the details thereof and action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA): (a) No, Sir.

(b) Does not arise.

(c) and (d) Yes, Sir. A representation has been received from General Secretary of an unrecognized union of Metro Railway Employees. The case has been examined and no truth has been found in the representation.

Special trains for political parties

3283. SHRI PRASANTA CHATTERJEE: Will the Minister of RAILWAYS be pleased to state the outstanding dues of the Railways, with each of the political parties and others for running special trains during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA) : No amount is outstanding from any political party and others for running special trains during the last three financial years.